	Annexure-1 Name of the corporate debtor: M/s. Gallium Industries Limited-in Liquidation; Date of commencement of liquidation: 17/12/2018; List of stakeholders as on: 26/02/2022														
	List of secured financial creditors (Amount in ₹)														
		Details of claim received		Details of claim admitted											
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	by security	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	YES Bank	11-01-2019	8,08,63,050.97	8,08,63,050.97	Secured financial creditor	8,08,63,050.97	Yes	 First pari-passu Charge on whole of the Current Assets of the Borrower's Stock of raw material, semi finished & finished goods, stores & spares, bills receivables & book(both present and future) First pari-passu charge on whole of the Movable Fixed Assets of the Borrower (both present and future) located anywhere in India. First Pari-Passu charge on current and movable fixed assets and First Pari-Passu charge on property located at Plot no. 117, sector 59, HSIDC Industrial Estate, Faridabad. First Pari-Passu charge on property located at Plot no. 117, sector 59, HSIDC Industrial Estate, Faridabad. First Pari-passu charge on whole of the Current Assets of the borrower's stock of raw material, semi finished & finished goods, stores & spares, bills receivable & book debts (both present & future) First pari-passu charge on whole of the Movable Fixed Assets of the borrower (both present and future) located anywhere in India. 		8%	-	-	-	-	

2	SBI	11-01-2019	54,52,43,373.13	54,48,66,373.13	Secured financial creditor	54,48,66,373.13	Yes	 1. Ist pari passu charge by way of hypothecation of the entire current assets of the company including raw materials, stock in process, finished goods, packing materials, consumable stores, spares 2. Book debts, goods in transit and other current assets with other financing banks 3. 1st charge on the fixed assets of the company both movable and immovable with other consortium members on pari passu basis (except those, which are specifically charge to other members. 4. Equitable mortgage of land and building of the company situated at Plot no. 117, sector 59, HSIDC, Faridabad on pari passu basis with other working capital lenders. 5. 2nd pari passu charge on the factory land and building located at plot no. 129F and 129G/4, Noida Special Economic zone, Noida on which SIDBI has 1st charge for securing its term loan 6. Pledge of shares to the extent of 30% held by promoters and shareholders charge to be shared on pari- passu basis amongst consortium banks 	56%	-	1. Credit balance of Rs. 94471.8 in current account 65030504384 (on hold for anattachment order) 2.Balance of Rs. 1871075.00 in FDR account 65052817177 being margin money for NFB credit facilities.	3,77,000.00	-	
3	Indusind Bank	15-01-2019	8,73,37,436.00	8,73,37,436.00	Secured financial creditor	8,73,37,436.00	Yes	 i) Hypothecation by way of first and exclusive charge over all present and future moveable fixed assets of the company including without limitation its movable plant and machinery, furniture and fitting. ii) Equipment, computers hardware, computer software, machinery spares, tools and accessories and other movables etc. iii) And all present and future book debts, outstanding moneys receivable, claims and bills which are now due and owing or which may at any time during the continuance of this security become due and iv) Owing to the borrower in the course of its business by any person, firm, company or body corporate or by the government department or office or any municipal or local or public or semi government body v) or authority or anybody corporate or undertaking or project whatever in the public sector and all present and future stock in trade consisting of raw materials, finished goods, goods in process of vi) Manufacturing and other merchandise etc stored or to be stored at company's godowns or premises situated at 24, Ishwar Nagar, New friends colony, new delhi-110065 or wherever else the same may be. 	9%			-	-	

4	SIDBI	15-01-2019	26,29,58,646.00	26,29,58,646.00	Secured financial creditor	26,29,58,646.00	 First charge by way of mortgage of factory land located at Plot No. 129 F, admeasuring 2000 square meters and Plot NO. 129 G/4 admeasuring 800 square meters in Noida Special Economic Zone, Phase –II, Distt. Gautam Budh Nagar, Uttar Pradesh First charge by way of equitable mortgage of factory land and building including all civil works located at Plot No.129F and 129G/4, Noida Special Economic Zone, Noida admeasuring 2800 sq. mtrs. Yes 1) OCDRs shall be secured by residual charge by way of hypothecation on all movable assets of the borrower, both present and future, including but not limiting to, (a) plant and machinery, 2) equipment, miscellaneous fixed assets etc., (b) the current assets, including but not limiting to, all stocks of raw materials, work-in-process, semi-finished goods, (mished goods, (3) Packing materials, stores etc. and (c) book-debts, receivables and other actionable claims due to the borrower, in such form as may be required by SIDBI. 	27%	%	-	-	-	
	TOTAL		97,64,02,506.10	97,60,25,506.10		97,60,25,506.10		<u>100</u>	<u>0%</u>		3,77,000.00		

